

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M K HANJURA

Civil Appeal No(s). 11359-11360/2011

COMMR.COMMERCIAL TAX U.P.

Appellant(s)

VERSUS

S/S SRI TRADERS GALLA VYAPARI

Respondent(s)

Date : 26/08/2015 These appeals were called on for hearing today.

For Appellant(s) Mr.Abhinav Kr.Malik,Adv.
Mr. Gunnam Venkateswara Rao,Adv.

For Respondent(s) Dr. Kailash Chand,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time as last chance is given to the Id.counsel for
the appellant to file the affidavit of valuation.

List the matter again on 29.09.2015.

(M K HANJURA)
Registrar

SB